

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	NDPS S CASE	100012/2014	ANC Ghatkopar Unit Vs Datta Uttam Kamble	APP Tawade
2	CRI APPEAL	100091/2018	Sandhya Atamaram Bolar@MA-36- -18,BA-269-18-Aplnt. Vs State of Maharashtra and Meenakshi Prabhakar Thalkar- Respdt.	D. S. Dube and Assoc.
3	CRI REV APP	100926/2018	Ashwini Kumar Lal Bahadur Singh - Applicant Vs The state of Maharashtra - Parksite Police Station - Respondent	Amin Solkar
4	CRI APPEAL	100055/2019	Miraaj Oberoi (earlier known as Hemal Vora) - Appellant, Org. Respondent Vs Dhruvi Hemal Vora - Respondent, Org. Complainant	
5	CRI APPEAL	100325/2019	Bhagesh Laxman Bhosale @ MA 980-19 - Appellant (Org. Respondent) Vs Rupali Bhagesh Bhosale and The State of Maharashtra - Respondent	B. G. Tangsali
6	CRI M A	100980/2019	Bhagesh Laxman Bhosale @ Appeal 325-19 - Appellant (Org. Respondent) Vs Rupali Bhagesh Bhosale and The State of Maharashtra - Respondent	B. G. Tangsali
<b><u>HEARING</u></b>				
7	CRI APPEAL	100162/2019	Jayashree Chandrakant Desai- Appellant (Org. Accused) Vs The State of Maharashtra and Sushma Sanjay Surve - Respondent (Org. Complainant)	Mahesh Haridas Chandanshiv
<b><u>EVIDENCE PART HEARD</u></b>				
8	NDPS S CASE	100025/2013	ANC Kandivali Unit Vs Khairunnisa @ Nisha Kadar Shaikh	APP Tawade
9	NDPS S CASE	100097/2013	The State ANC Vs Ravindra Biparo Jeng and anr.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100129/2014	The State AIU Vs Ms. Nagona Joyce	SPP Vibhavari Pathak
<b><u>EVIDENCE</u></b>				
11	NDPS S CASE	100114/2013	The State ANC Vs Akbar Kalya Ansar Sayyed and anr.	APP Lade Dilip Mishra
<b><u>CHARGE</u></b>				
12	NDPS S CASE	100040/2016	Malvani Police Station Vs Ravi Ratan Barik	APP Tawade
13	NDPS S CASE	100075/2019	Narcotics Control Bureau Vs Sayyed Shabaz Shahid	
<b><u>DOCUMENTS</u></b>				
14	NDPS S CASE	100142/2014	ANC Azad Maidan Unit Vs Mohan Gopan Nayar and 1 Anr.	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100059/2014)</b>				
<b><u>REPLY/SAY</u></b>				
15	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed
16	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana
<b><u>APPEARANCE</u></b>				
17	REMAND APPLN NDPS	100176/2019	The State of Powai Police Station Vs Ajgari Begam Saiyyad Ali	
18	REMAND APPLN NDPS	100437/2019	The State- Shahunagar Police Station Vs Mohd. Rafiq Mohd. Khwaja Shaikh	
19	SPL.CASE	100799/2020	Union of India, Narcotics Control Bureau Vs Md. Salim Ayyub Sheikh alias Sunil	SPP
<b><u>PRODUCTION OF ACCUSED</u></b>				
20	REMAND APPLN NDPS	100026/2020	The State- Malvani Police Station Vs Dipesh @ Diup Rajan Waghdhare	

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21	REMAND APPLN NDPS	100531/2020	The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary	PP
<b><u>DORMANT FILE</u></b>				
22	NDPS S CASE	100062/2015	The State A.N. Cell Vs Kondabai Biru Kale	
23	NDPS S CASE	100147/2015	ANC, Kandivali Unit Vs Chikubike Hecinth Nawachukubu	APP Tawade
<b><u>HIGH COURT EXPEDIATED TIME BOUND</u></b>				
24	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE</u></b>				
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100003/2019	Mahendra Babu Pawar@MA-0- -19,BA-22-19-Aplcnt. Vs The State of Maharashtra- Ghatkopar P. Stn.-Respdt.	Suvarna Avhad Vast
3	CRI REV APP	100084/2019	SBM Chemicals and Instruments P. Ltd.-Aplcnt. Vs GEI Industrial Systems Ltd.- Respdt.	Kunal J. Rane
4	CRI REV APP	100085/2019	M/s. Ronash Consultants Developers and Traders P. Ltd.- Aplcnt. Vs GEI Industrial Systems Ltd.- Respdt.	Kunal J. Rane
5	CRI REV APP	100086/2019	M/s. Ronash Consultants Developers and Traders Pvt. Ltd. - Applicant (Org. Applicant) Vs GEI Industrial Systems Ltd. - Respondent	Kunal J. Rane
<b><u>HEARING</u></b>				
6	CRI APPEAL	100671/2018	Devdas Ramchandra Dhawale @Appeal----18- Appellant (Org. Respondent No. 2) Vs Prakash Ramchandra Dhawale - Org. Respondent No. 1	J. K. Rehel
<b><u>EVIDENCE PART HEARD</u></b>				
7	NDPS S CASE	100041/2010	ANC Bandra Unit Vs Mohammad Saeed Mohd. Budhan Shaikh 3	APP Tawade Mishra-14T.Sayyed23
8	NDPS S CASE	100001/2014	ANC Worli Unit Vs Mohd. Eklak Mohammad Basir Shaikh @ Musa @ Salman and Anr.	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	NDPS S CASE	100007/2015	ANC Worli Unit Vs Azad Abdul Shaikh and Anr	APP Tawade
			<b><u>EVIDENCE</u></b>	
10	NDPS S CASE	100019/2014	ANC Kandivali Unit Vs Halima Sayyad Sadik	APP Tawade
11	NDPS S CASE	100025/2014	ANC Worli Unit Vs Nadim Kadar Shaikh	APP Tawade
			<b><u>CHARGE</u></b>	
12	NDPS S CASE	100163/2016	ANC Vs PRINCE CHIQU OBABA	
13	NDPS S CASE	100127/2017	Sheelbhadra Samarat (I.O) N.C.B Vs Venkatesan Periyasamy	
14	NDPS S CASE	100102/2018	The NCB, Mumbai) Vs Nisha James	SPP Geeta Nayyar Adv S. S. Bhandary
			<b><u>COMPLIANCE</u></b>	
15	NDPS S CASE	100111/2017	NCB Vs Lalthlamuani Khiangte	SPP Saldanha
16	NDPS S CASE	100147/2017	State, Malvani Police Station Vs Momina Ibrahim Harnekar	APP Tawade
			<b><u>APPEARANCE</u></b>	
17	SESSIONS CASE	100912/2015	State Bhandup Police Station. Vs Sagar Ramu Gaikwad	APP Tawade
18	SESSIONS CASE	100207/2017	State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam	APP Tawade
19	SESSIONS CASE	100208/2017	State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam	APP Tawade
20	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
21	REMAND APPLN NDPS	100442/2019	The State- Kasturba Marg Police Station Vs Ketan Ravi Chanda and another	

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22	REMAND APPLN NDPS	100458/2019	The State- Pydhonie Police Station Vs Zinnat Samir Shaikh	
23	NDPS S CASE	100145/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Mohammad Mehtab Abdul Kudus Shaikh and Others	
24	NDPS S CASE	100179/2019	The State of Maharashtra ANC, Worli Unit Vs Nagesh Prakash Thakur @ Nagya and Anr	
<b><u>PRODUCTION OF ACCUSED</u></b>				
25	NDPS S CASE	100185/2018	ANC Ghatkopar Unit Vs Taufiq Rafiq Khan and anr	APP Tawade
26	REMAND APPLN NDPS	100276/2020	The State- Bandra Police Station Vs Bashir Mohd. Soudagar Gani @ Bhayaji	
<b><u>SAYHEARING ON EXH.READY</u></b>				
27	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
<b><u>N.B.W.READY</u></b>				
28	NDPS S CASE	100119/2018	State Sahar Police Station Vs Mohamed Abdi Gabow and 5 others	APP Tawade
29	NDPS S CASE	100120/2018	State Sahar Police Station Vs Zeinul Abid Khan and Anr	APP Tawade
<b><u>DORMANT FILE</u></b>				
30	NDPS S CASE	100148/2009	State - ANC Vs Munnehasan Ansari - another	APP Malankar
31	NDPS S CASE	100042/2010	State AN Cell Vs Omolaja Aodmola Odemaye	Mishra-1 Nagamiya-2 APP-Ms. V. Nadar- ANC
32	NDPS S CASE	100014/2011	The State ANC Vs Satish Pochyya N. Nerlla and 2 osr.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100076/2017	The State ANC Unit Vs Pravin Dilip Waghela and 2 others	APP Lade  Mishra2,3
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100622/2018	Pasupula Govinda Rao @ MA 1952-18 - Aplnt. Vs EPCOS India P. Ltd. and State of Maharashtra-Respdts.	Prashant D. Jadhav
3	CRI APPEAL	100681/2018	Pankaj @ Pankajkumar Chetankumar Gupta@ MA 2138- 18 - Applicant Vs Sonu Pankaj @ Pankajkumar Gupta @ Sonu Pravin Agarwal and The State of Maharashtra - Applicant, Re	Prabha Badadare
<b><u>EVIDENCE PART HEARD</u></b>				
4	NDPS S CASE	100065/2013	ANC Worli Unit Vs Nahim Nasim Shaikh and anr.	APP Tawade
5	NDPS S CASE	100020/2014	The State AIU Vs Mulima Anifa Raimundo Xavier	SPP Leena Shinde
<b><u>EVIDENCE</u></b>				
6	NDPS S CASE	100009/2013	ANC Kandivali Unit Vs Joharabi Mehboob Shaikh	APP Tawade
7	NDPS S CASE	100129/2016	State, Pydhonie Police Station Vs Julekhabi Sherkhan Shaikh	APP Tawade
<b><u>CHARGE</u></b>				
8	NDPS S CASE	100170/2014	State Malvani Police Station Vs Mukhtar Israr Ansari	APP Tawade
9	NDPS S CASE	100202/2014	ANC Worli Unit Vs Avil Prakash Robert Montero	APP Tawade

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10	NDPS S CASE	100144/2015	State Dahisar Police Staion. Vs Tejul Parvej Shaikh	APP Tawade
<b><u>DOCUMENTS</u></b>				
11	NDPS S CASE	100150/2014	ANC Worli Unit Vs Akbar Mahamad Sayyed and Anr.	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100089/2014)</b>				
<b><u>REPLY/SAY</u></b>				
12	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
13	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia	SPP
<b><u>APPEARANCE</u></b>				
14	NDPS S CASE	100072/2019	ANC Ghatkopar Unit Vs Sultan Soheli Sayyad and Others	APP Tawade
15	CRI REV APP	100711/2019	Dr. Ranbir Singh S/o Mukhtiar Singh-Aplcnt. Vs The State of Maharashtra and Dr. Chetna Nitil K.-Respdt.	Jude C. Fernandes
16	REMAND APPLN NDPS	100881/2019	The State- Bandra Police Station Vs Kais Firoz Khan	
17	REMAND APPLN NDPS	101056/2019	The State- DCB CID Unit 12 Vs Mohanlal Naryanlal Patiwala	
18	REMAND APPLN NDPS	101093/2019	The State- ANC Ghatkopar Unit Vs Mohanlal Naryanlal Paliwal	
19	NDPS S CASE	100189/2019	The State of Maharashtra ANC, Bandra Unit Vs Virendrasingh Rameshwarsingh Tomar and Others 3	



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20	NDPS S CASE	100194/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Keneth Okoba and Anr	
21	SPL.CASE	100745/2020	The State of Maharashtra Tilak Nagar Police Station Vs Mohammed Jahid Ahmed Khan	APP
22	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
23	REMAND APPLN NDPS	100039/2020	The State- Dahisar Police Station Vs Arbaz Chand Shaikh	
24	SPL.CASE	187/2020	The State of Maharashtra Nagpada Police Station Vs Shahabuddin Liyakatali Kalam Shaikh @ Tyatu	
25	REMAND APPLN NDPS	100141/2020	The State- Malvani Police Station Vs Mohsin Salim Khan	
26	REMAND APPLN NDPS	100370/2020	The State of Maharashtra Nagpada Police Station Vs Mohammad Shahid Mohamad Saeed Qureshi and anr	
27	REMAND APPLN NDPS	100446/2020	The State of Maharashtra DCB CID, Unit - IV Vs Ali Mohd Shafi Alam Shaikh	SPP
28	REMAND APPLN NDPS	10479/2020	The State of Maharashtra Vs Ismail Jakir Khan	PP
<b><u>PROCLAMATION</u></b>				
29	NDPS S CASE	100028/2014	ANC Kandivali Unit Vs Okoye Augustin Izudo	APP Tawade

**DORMANT FILE**

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30	NDPS S CASE	100002/1989	The State Vs Shah Mohd.@Iqbal Khan so.Raj Mohd.	
31	NDPS S CASE	100324/1990	The State C.B. II Drugs Controll Vs Israr Ahmed Hinbibullah and Anr.	
32	NDPS S CASE	100590/1990	NCB Vs 1 Ali Shamshuddin Dawood 3 Ors.	SPP- Mr. George
33	NDPS S CASE	100111/2009	State AN Cell Vs Samual Sopulu Inosent 1	APP Mrs. Kadam-1 Mr. Shinde-2
34	NDPS S CASE	100006/2011	The State ANC Vs Harisun Amobi Udihi	Mr.Shinde

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100170/2016	Mohd. Asif Shaikh Vs The State of Maharashtra-V. P. Road P. Stn.-Respdtd.	Harshal Sulryavanshi
2	CRI REV APP	100964/2017	Dr. Sheela Kesarkar -Aplcnt. Vs Dr. O. P. Vellepware and State of Maharashtra-Respdts.	Ashok Baldwa
3	CRI APPEAL	100776/2018	GEI Industries Systems - Appellant (ORg. Accused Vs SBM Chemicals and Instruments Pvt. Ltd. - Respondent (ORg. Complainat)	K. T. Thomas
4	CRI APPEAL	100777/2018	GEI Industries Systems - Appellant (ORg. Accused Vs Ronash Consultants Developers and Traders Pvt. Ltd. - Respondent (ORg. Complainant)	K. T. Thomas
5	CRI APPEAL	100778/2018	GEI Industries Systems - Appellant (ORg. Accused Vs Ronash Consultants Developers and Traders Pvt. Ltd. - Respondent (ORg. Complainant)	K. T. Thomas
<b><u>EVIDENCE PART HEARD</u></b>				
6	NDPS S CASE	100076/2009	ANC Worli Unit Vs Abid Hanif Khan	APP Tawade Mishra
7	NDPS S CASE	100001/2015	ANC Azad Maidan Unit Vs Samsan Oguguaa	APP Tawade Adv Mishra
8	NDPS S CASE	100021/2016	ANC Worli Unit. Vs GANPAT GANGARAM GODSE.	APP Tawade
<b><u>EVIDENCE</u></b>				
9	NDPS S CASE	100038/2014	ANC Bandra Unit Vs Gopal Ram Nayar	APP Tawade

**CHARGE**

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10	NDPS S CASE	100205/2014	DRI Vs Shiraj Panjwani	
11	NDPS S CASE	100033/2015	The State Customs SIIB Export Vs Asif Yunus Bawani	
<b><u>DOCUMENTS</u></b>				
12	NDPS S CASE	100128/2014	The State ANC Vs Tony Kenith Richard and Anr.	
<b>( Main Matter REMAND APPLN NDPS/0100097/2014)</b>				
<b><u>REPLY/SAY</u></b>				
13	REMAND APPLN NDPS	100054/2020	The State- ANC Azad Maidan Unit Vs Abdar Ali Gafur Gazi @ Akhtar and another	
<b><u>APPEARANCE</u></b>				
14	NDPS S CASE	100058/2013	The State ANC Vs Peter Climent Ariz	
15	NDPS S CASE	100150/2017	State Mankhurd Police Station Vs Khatunbi Gaffar Khan	
16	NDPS S CASE	100133/2018	The State of Maharashtra ANC Bandra Unit Vs Fatima Akbar Shaikh @ Ballo and anr 1	Ajit Sawant Police Sub Inspector
17	REMAND APPLN NDPS	100075/2020	The State- Versova Police Station Vs Deepak Subhash Rathod	
18	REMAND APPLN NDPS	100492/2020	The state of Maharashtra through Andheri Police Station, Mumbai Vs Gullu Mohd. Bajlerehman Shaikh	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
19	NDPS S CASE	100081/2019	Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	

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20	SPL.CASE	100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Vikas Patil
21	REMAND APPLN NDPS	100493/2020	The State of Maharashtra Nagpada Police Station, Mumbai Vs Aalam Babu Kureshi	PP
22	REMAND APPLN NDPS	100513/2020	The State of Maharashtra Through Dharavi Police Station Vs Smt. Shahida Stabistian Lophes	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
23	NDPS S CASE	100139/2014	ANC Ghatkopar Unit Vs Baliram Chaudram Kalsan @ Vijay	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100096/2014)</b>				
<b><u>DORMANT FILE</u></b>				
24	NDPS S CASE	100122/2011	ANC Worli Unit Vs Arhirahi D Jejas Amoefi @ Rahim @ Okari James Wane	APP Tawade
25	SESSIONS CASE	100398/2012	The State Mankhurd P.S Vs Sami Haider Sayyed and Ors 4	
26	NDPS S CASE	100115/2014	The State AIU, Mumbai Vs Ms. Mandisa Monique	SPP Vibhavari Pathak
<b>( Main Matter REMAND APPLN NDPS/0100005/2014)</b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100732/2017	Vijay Narayan Chaudhary Prop. of Om Enterprises @ MA 2095/17 @ BA 1854/17 -Aplnt. Vs Sushma Rajesh Jain and The State of Maharashtra-Respdt	J. M. Gawli
2	CRI APPEAL	100077/2018	Vijay Narayan Chaudhary, Prop. of Om Enterprises@MA-301-18,BA-224-18-Aplnt. Vs M/s. Suraaj Linens P. Ltd. and The State of Maharashtra-Respdt.	J. M. Gawli
3	CRI APPEAL	100078/2018	Vijay Narayan Chaudhary@MA-30-18,BA-225-18 Vs M/s. Atit Textile Industries P. Ltd. and The State of Maharashtra-Respdt.	J. M. Gawli
4	CRI APPEAL	100427/2019	Altaf Haji Alaudin Khan@MA-1357-19,-A-1357-19-Aplnt. Vs The State of Maharashtra-DCB CID Unit 2-Respdt.	Amin Solkar
<b><u>HEARING</u></b>				
5	CRI REV APP	100963/2017	M/s. Swaraj Metal--16-Aplcnt. Vs Standard Chartered Bank Through Satish B. Kolhapureand State of Maharashtra-Respt.	Pranil K. Sonawane
<b><u>EVIDENCE PART HEARD</u></b>				
6	NDPS S CASE	100077/2012	ANC Kandivali Unit Vs Mohd.Ismail Shamshuddin Dhamaskar	APP Tawade
7	NDPS S CASE	100027/2015	ANC worli Unit Vs Joseph Chidibere Evozo	APP Tawade Shinde
8	NDPS S CASE	100096/2016	ANC Ghatkopar Unit Vs MEHANDIHASAN JAHIRHASAN MIRZA	APP Tawade Adv S R Patil
<b><u>CHARGE</u></b>				
9	NDPS S CASE	100126/2014	State Nirmal Nagar Police Station Vs Jakir Bashir Ahmed Shaikh and Ors.	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100061/2014)</b>				
10	NDPS S CASE	100148/2014	State Santacruz Police Station Vs Dashrath Bhiru Kale	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100093/2013)</b>				
<b><u>DOCUMENTS</u></b>				

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11	NDPS S CASE	100046/2015	State Shivaji Nagar Police Station Vs Smt. Banubi Makbul Qureshi	APP Tawade
			<b><u>REPLY/SAY</u></b>	
12	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
			<b><u>APPEARANCE</u></b>	
13	NDPS S CASE	100013/2018	State (Meghwadi Police Station) Vs Mohammad Juber Abdula Jumani	
14	NDPS S CASE	100039/2018	The State (Oshiwara Police Station) Vs Maya Sunder Singh	
			<b><u>DORMANT FILE</u></b>	
15	NDPS S CASE	100017/1989	B.S.RawatAsst.Collector of Customs Vs Leidemann Heinrich	
16	NDPS S CASE	100348/1990	The State Dongari Police Station Vs Warisali Sakirali Shaikh	
17	NDPS S CASE	100066/2010	ANC Worli Unit Vs Chandbadashah Mohd. Moulana Shaikh @ Vasu	APP Tawade
18	NDPS S CASE	100088/2012	ANC Worli Unit Vs Philop Eugen Okora	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>SUPREME COURT EXPEDIATED TIME BOUND</u></b>				
1	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra  1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<b><u>ARGUMENTS</u></b>				
2	CRI REV APP	100911/2018	H. Manubhai and Co.@MA 1970- 18-Aplcnt. Vs The State of Maharashtra and Naresh Amratlal Shah-Respdt.	Kishor N. Bhatia
3	CRI REV APP	100912/2018	Manubhai and Co.@ MA 1971- 18 - Applicant (Org. Accused) Vs The State of Maharashtra and Naresh Amratlal Shah-Respdt.	Kishor N. Bhatia
4	CRI REV APP	100913/2018	H. Manubhai and Co.@MA 1972- 18-Aplcnt. Vs The State of Maharashtra and Karan Naresh Shah-Respdt.	Kishor N. Bhatia
5	CRI REV APP	100914/2018	Manubhai and Co. @ MA 1973- 18 - Applicant Vs The State of Maharashtra and Viral Naresh Shah-Respdt.	Kishor N. Bhatia
6	CRI REV APP	100915/2018	Rupvakula Properties Pvt. Ltd. @ MA 1974-18 - Applicant, Org. Accused Vs M/s. V. K. Shelters LLP formerly known as - V. K. shelters Pvt. Ltd. and The State of Mah. - Respdt	Kishor N. Bhatia
<b><u>HEARING</u></b>				
7	CRI REV APP	100292/2018	Amar Agarwal - Applicant (Ori. Accused No. 2) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	CRI REV APP	100293/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Resppts.	Pravina J. Kanani
9	CRI REV APP	100294/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Resppts.	Pravina J. Kanani
10	CRI REV APP	100299/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
11	CRI REV APP	100300/2018	Ayush Chaturvedi - Applicant (Ori. Accused No. 3) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani
12	CRI REV APP	100301/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
<b><u>EVIDENCE PART HEARD</u></b>				
13	NDPS S CASE	100035/2010	ANC Azad Maidan Unit Vs Fatima Abdul Gafar Shaikh @ Gori Buddhi 1	APP Tawade Mr.Bhandary-12
14	NDPS S CASE	100005/2012	ANC Kandivali Unit Vs Shamroz Aziz Khan and 1	APP Tawade
15	NDPS S CASE	100071/2013	ANC Bandra Unit Vs Simion Ugoke Eken	APP Tawade
<b><u>CHARGE</u></b>				
16	NDPS S CASE	100102/2014	ANC Kandivali Unit Vs Shashikala Bapu Shinde	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100062/2014)</b>				
17	NDPS S CASE	100074/2017	The State Mahim P.S Vs Abubakar Haji Shah	

**HEARING BEFORE CHARGE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	SPL.CASE	100442/2020	The State of Maharashtra Nagpada Police Station Vs Mohd. Akram Mohd. Tahir Ansari	
<b><u>COMPLIANCE</u></b>				
19	NDPS S CASE	100043/2009	The State - Worli Vs Naresh Bahaddur Savat 1	
20	NDPS S CASE	100217/2015	State Ghatkoper Police Station Vs Fakruddin Imamuddin Shah @ Javed	APP Tawade
<b><u>APPEARANCE</u></b>				
21	NDPS S CASE	100091/2018	ANC Ghatkopar Unit Vs Rehana Ishfak Shaikh	APP Tawade
22	NDPS S CASE	100098/2018	State Deonar Police Station Vs Sugrabano Shaikh and anr	APP Tawade
23	REMAND APPLN NDPS	100375/2019	The State- Bandra Police Station Vs Mohd. Ibrahim Abdul Matin Shaikh @ Imu	
24	REMAND APPLN NDPS	100386/2019	The State- Nirmal Nagar Police Station Vs Nooruddin Slauddin Qureshi @ Malik	
25	NDPS S CASE	100079/2019	Narcotics Control Bureau Vs Sandra Edward Dsilva	
<b><u>PRODUCTION OF ACCUSED</u></b>				
26	NDPS S CASE	100093/2018	State D. B. Marg Police Station Vs Amit Subhash Gaikwad @ Gotya	APP Tawade
27	NDPS S CASE	100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	
28	NDPS S CASE	100204/2019	The State of Maharashtra D.B. Marg Police Station Vs Rani Anilbhai Solanki	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
30	REMAND APPLN NDPS	100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	PP
31	REMAND APPLN NDPS	100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	PP
32	REMAND APPLN NDPS	100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	PP
33	REMAND APPLN NDPS	100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	PP
34	REMAND APPLN NDPS	100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	PP
35	REMAND APPLN NDPS	100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	PP
36	REMAND APPLN NDPS	100540/2020	The State of Maharashtra through Charkop Police Station, Mumbai Vs Chiboy Francis	PP
<b><u>N.B.W.READY</u></b>				
37	NDPS S CASE	100031/2015	ANC Kandivali Unit Vs Patrick Ajah Chukwudi	APP Tawade
38	NDPS S CASE	100233/2015	State Dindoshi Police Station. Vs AMIT ASHOK SHARMA.	APP Tawade